


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

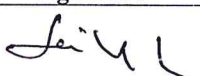
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.8/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.60/2006
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Private Limited
NAME OF THE APPLICANT/PETITIONER	Girish Gupta & 2 others
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Private Limited & 5 others
UNDER SECTION	397/398 of the Companies Act, 1956

Counsel for Applicant/Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM For S. Chidambaram	Advocate P4 P2	9000 666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai Vihari M.S. Mukundan	Counsel M	90106 13277	

Heard Shri Naresh Kumar Sangam, Learned Counsel for Shri S. Chidambaram, Learned PCS for the Petitioner and Shri T.V.P. Sai Vihari along with Shri M.S. Mukundan, Learned Counsels for the Respondent.

Since the case was instituted in the year 2006, we would not grant any further time on the next date of hearing.


Member (T)


Member (J)

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